

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1576
TO BE ANSWERED ON FEBRUARY 13, 2025**

STATUS OF PMAY-U IN UTTARAKHAND

NO. 1576. SHRI TRIVENDRA SINGH RAWAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether all eligible beneficiaries have been provided with houses under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) in Uttarakhand;**
- (b) if so, the details thereof along with the number of houses approved and distributed to the beneficiaries so far; and**
- (c) if not, the reasons for the delay in the implementation of PMAY-U along with the timeline fixed for its completion?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI TOKHAN SAHU)

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including State of Uttarakhand.

PMAY-U is a demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution is done by States/UTs. States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), headed by Chief Secretary of the State/UT, these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals received from the State of Uttarakhand, as on 03.02.2025, a total of 64,391 houses have been sanctioned for the State under PMAY-U. Out of this, 62,704 houses have been grounded for construction, of which 39,082 houses are completed/delivered to the beneficiaries. The remaining houses are at different stages of construction. The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion of sanctioned houses within the stipulated timeline. The scheme period has been extended up to 31.12.2025 to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.
